National Company Law Tribunal Allahabad Bench Allahabad

CP No.19/Ald/2017 CA No. 30/2017

ATTENDANCE-CUM-ORDERSHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017.

NAME OF THE COMPANY: M/S GPL Buildtech Private Limited SECTION OF THE COMPANIES ACT: u/s 391/394 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature.

1. Shahidkazmi Advocate Refitioner Str.

2. M. K Brake or And Molarish Superior Superi

Order dated 24.04.2017

CP No. 19/Ald/2017 CA No.30/2017 M/s GPL Buildtech Private

Limited

Shri Shahid Kazmi, Advocate for the company petitioner. The OL representing the Central Govt.

Proof of publication made as well as notices served upon the parties concern is filed. The same is taken on record. The OL seeks time for filing affidavit/report on behalf of the Central Govt., office of RD, OL and ROC. The time is granted. It is directed that a copy of report/affidavit of RD be served in advanced to the counsel for the company petitioner.

The matter be called on 12.05.2017

SH. H.P. CHATURVEDI (Judicial Member)